

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.78 of 2012**

**Dated : 15<sup>th</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**  
**& Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. Rohit Yadav

Counsel for the Respondent (s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swagatika Sahoo for R.2 & R.7  
Mr. P.J. Jain (Rep.) for GUVNL

**ORDER**

Post the matter for further hearing on **16.01.2013.**

**(Rakesh Nath)**  
**Technical Member**  
**ts/vs**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**